## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2359 ANSWERED ON:25.07.2014 IMPORT OF TEXTILES Kumar Shri P.

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has asked the European Union to do away with restrictions on import of textiles;
- (b) if so, the details thereof along with the response of European Union thereto;
- (c) whether the Government proposes to provide export incentives to textile companies exporting to European Union countries; and
- (d) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- a) & b) No Madam.
- (c) & (d) The Government assesses export performance on a regular basis and takes need based corrective measure(s) to boost exports within the available resources. Recently, the following measures have been taken by the Government to boost the export of textile items to European Union (EU):
- i. Market Linked Focus Product Scheme (MLFPS) benefit for export of Chapter 61 & 62 items to EU has been extended for the exports w.e.f. 01.04.2014. Incentive is granted in the form of duty credit scrips @2% of FOB value of export under the scheme.
- ii. 9 items (at 4 digit level) [which cover approx.. 420 tariff line] under Textile category have been added for additional MLFPS benefit @2% for export to European Union from 1.3.14 to 31.08.2014.